

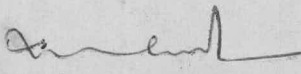


OA. 207/93.
(A)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
24	24.6.94	coll on 22.7.94 for hearing.  vice-chairman.  member. (A)	
25	15-3-96	Shri B.S.Tripathy, learned counsel for the applicant, seeks permission to withdraw the application. Permission granted. Application is permitted to be withdrawn and is accordingly dismissed. Shri Akhaya Misra, learned counsel for the Respondents, is present. Copy of this order be given to both the counsels.  MEMBER (ADMINISTRATIVE)	